GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *396

TO BE ANSWERED ON THE 23RD MARCH, 2021/ CHAITRA 2, 1943 (SAKA)

VOLUNTARY RETIREMENT BY CAPF PERSONNEL

*396. SHRI RAVNEET SINGH BITTU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there have been a large number of voluntary retirements in Central Armed Police Forces (CAPF) particularly in BSF cadre;
- (b) if so, the details thereof during each of the last three years and the current year, Cadre-wise along with the reasons therefor;
- (c) the details of the corrective measures taken by the Government in this regard;
- (d) whether it is a fact that the satisfaction level for housing among CAPF personnel is very low, particularly in SSB and ITBP cadres and if so, the details thereof; and
- (e) the details of the measures taken by the Government to improve the satisfaction level for housing among the CAPF personnel?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): A Statement is laid on the Table of the House.

THE STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.396 FOR ANSWER ON 23.03.2021 BY SHRI RAVNEET SINGH BITTU.

- (a) & (b): The details of voluntary retirement in Central Armed Police Forces (CAPFs) & Assam Rifles including BSF during the last three years and the current year are given at Annexure. An analysis carried out by the Forces indicates that personal and domestic reasons including children/family issues; health issues of self or family members; social/family obligations and commitments and better career opportunities are some of the major reasons for voluntary retirement.
- (c): The corrective measures taken by the Government *inter alia* include organizing regular Sainik Sammelans, Seminars, Interactive and counseling sessions at various levels to redress the grievances, if any, of Force personnel. The remedial measures for increasing satisfaction level of Force personnel such as grant of leave, option for choice posting, posting of couples at same stations, providing family accommodation, provision of medical and education facilities, etc. are taken regularly. Further, prior to acceptance of voluntary retirement, individuals concerned are counseled by the Head of office and Head of Department about consequences and likely financial hardship they might face after voluntary retirement. Cases of voluntary retirements are processed only when the individuals are not willing to continue in services even after counseling by senior officers.

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(d) & (e): The present housing satisfaction level (as on 01.01.2021) in CAPFs is 45.74% against authorized dwelling units. Presently 23,973 houses are under construction and are expected to be completed during 2021-22. With the completion of above houses, the housing satisfaction level will increase to 54.67%. The Force-wise details are given in the table below:-

CAPFs	No. of authorized dwelling units	No. of dwelling units available	Percentage(%) of satisfaction level	Dwelling units under construction	Satisfaction level (in %) after completion of under construction houses
AR	25480	13130	51.53	1568	57.68
BSF	78164	35004	44.78	5399	51.69
CISF#	14661	6422	43.80	2275	59.32
CRPF	88523	46175	52.16	7774	60.94
ITBP	28568	11408	39.93	4059	54.14
NSG	3614	2923	80.88	64	82.65
SSB	29331	7677	26.17	2834	35.84
TOTAL	268341	122739	45.74	23973	54.67

#In respect of Non-PSU deployment only(Accommodation for CISF personnel posted in PSUs is provided by respective PSU).

In order to increase housing satisfaction level of CAPF personnel, following measures have been taken:-

- (i) Enhancement of financial powers of Director General of CAPFs for execution of works.
- (ii) Authorization to Technical Officers of Engineering Wings in CAPFs to exercise powers of technical sanction, tender acceptance, etc. at par with CPWD.

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(iii) It has been decided to commence online allotment of Departmental Pool Residential Accommodation as well as Separated Family Accommodation (SFA) to CAPF personnel in order to enhance utilization of existing accommodation, apart from bringing transparency in allotment process.

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Cadre-wise details of voluntary retirements in CAPFs& Assam Rifles during the last three years and the current year.

Force	Name of Cadre	Years				
		2018	2019	2020	2021	
					(Upto 01.03.2021)	
BSF	General Duty	3788	3684	3165	1052	
	Ministerial	24	30	28	02	
	Stenographer	00	00	01 08	00	
	Medical Days Madical				03	
	Para Medical	00	00	00	00	
	Engineering	02	00	00	02	
	Law Communication	00 133	00	104	00	
	Service Motor Transport	07	114 10	03	21	
	Veterinary	00	01	01	03	
	Water Wing Technical	01	00	00	00	
CISF	General Duty	388	473	418	141	
Clor	Ministerial	11	15	11	02	
	Stenographer	00	02	00	00	
	Medical	00	00	00	00	
	Para Medical	00	00	00	00	
	Engineering	00	00	00	00	
	Tradesmen	44	39	34	05	
	Law	00	00	00	00	
	Motor Transport	00	01	00	01	
	Driver	09	10	06	01	
CRPF	General Duty	1875	1451	654	129	
CITT	Ministerial	35	53	38	08	
	Stenographer	00	01	01	00	
	Official Language	00	01	00	00	
	Medical	01	04	00	00	
	Para Medical	15	15	12	03	
	Engineering	00	00	00	00	
	Tradesmen	183	157	104	13	
	Technical	286	223	105	28	
	Signal	98	83	46	14	
ITBP	General Duty	216	253	326	19	
	Ministerial	01	04	06	03	
	Stenographer	00	00	00	00	
	Medical	01	01	02	01	
	Para Medical	03	02	06	01	
	Engineering	10	08	04	00	
	Tradesmen	39	30	36	01	
	Law	00	00	00	00	
	Tele Communication	15	11	21	01	
	Motor Transport	29	14	17	01	
	Animal Transport	07	09	03	00	
	Education & Stress Counselor	03	00	01	00	
	Armourer	02	04	01	00	
AR	General Duty	262	336	277	43	
	Ministerial	02	05	05	03	
	Stenographer	01	00	00	00	
	Medical	00	00	06	00	
	Engineering	01	01	03	00	
	Motor Transport	02	16	11	04	
	Communication	01	03	02	01	
	Armourer	00	03	06	01	
	Tradesmen	15	20	17	03	
	Non-Combatised	04	02	01	00	
	General Duty	450	381	335	13	
	Ministerial	13	19	12	02	
	Stenographer	00	00	00	00	
	Medical	04	00	04	01	
	Para Medical	05	04	03	00	
	Engineering	11	15	07	00	
	Tradesmen	61	45	41	02	
	Electrical & Mechanical Engineer	01	02	02	00	
	Communication	67	47	41	01	
	Civil Staff	02	01	00	00	
	Law Cadre	00	00	00	00	
